

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF FEBRUARY 2021

ABSTRACT

<b>Court</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
Madras High Court - Commercial Division	1165	20	18	1167
Madras High Court - Commercial Appellate Division	111	9	18	102
Madurai Bench - Commercial Appellate Division	11	0	0	11

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE  
MONTH OF FEBRUARY 2021  
ABSTRACT**

Sr.No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	6	3	0	9
3	Coimbatore	272	9	0	281
4	Cuddalore	7	1	0	8
5	Dharmapuri	11	0	0	11
6	Dindigul	70	2	0	72
7	Erode	69	4	0	73
8	Kancheepuram	42	1	0	43
9	Kanniya Kumari	36	5	0	41
10	Karur	5	0	0	5
11	Krishnagiri	44	0	0	44
12	Madurai	66	12	1	77
13	Nagapattinam	0	0	0	0
14	Namakkal	51	3	0	54
15	Nilgiris	3	0	0	3
16	Perambalur	0	0	0	0
17	Pudukottai	14	61	0	75
18	Ramanathapuram	1	0	0	1
19	Salem	88	21	9	100
20	Sivagangai	0	0	0	0
21	Thanjavur	63	0	0	63
22	Theni	2	0	0	2
23	Thoothukudi	30	2	0	32
24	Tiruchirappalli	23	0	1	22
25	Tirunelveli	18	0	0	18
26	Tiruppur	285	3	0	288
27	Tiruvallur	130	3	0	133
28	Tiruvannamalai	7	0	0	7
29	Tiruvarur	6	0	0	6
30	Vellore	22	0	1	21
31	Villupuram	0	0	0	0
32	Virudhunagar	60	2	1	61
	<b>Tamil Nadu Total</b>	<b>1431</b>	<b>132</b>	<b>13</b>	<b>1550</b>
33	Puducherry	25	5	1	29
	<b>Grand Total</b>	<b>1456</b>	<b>137</b>	<b>14</b>	<b>1579</b>

**FEBRUARY 2021**  
**COMMERCIAL DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madras High Court	Chennai	CS 21/2021	P1-ADVENTNET INC., P2-P-2 ZOHOO CORPORATION PVT. LTD. VS. R1-YOGENDER SINGH	1.M/S.N.NITHIANANDAM 2.DEVI.N 3.A.JAYARAMAN	-	-
2	Madras High Court	Chennai	CS 23/2021	P1-HATSUN AGRO PRODUCT LIMITED VS. R1-SREEJA FARMS R-2 JK FOODS	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH	-	-
3	Madras High Court	Chennai	CS 24/2021	P1-K.A.ANAND VS. R1-INDIAN OVERSEAS BANK R-2 M/S.DRA INDUSTRIES LTD.	1.M/S.MENON 2.KARTHIK 3.MUKUNDAN VS. M/S.RAJENDRAN RAGHAVAN	30/11/2020	27/11/2020
4	Madras High Court	Chennai	CS 35/2021	P1-SPM ARTS LLP VS. R1-CHAKRI CHIGURUPATI R-2 B.KUMAR R-3 MOHANADAS PAI R-4 QUBE CINEMA TECHNOLOGIES PVT. LTD. R-5 ZEE ENTERTAINMENT ENTERPRISES LTD.	1.M/S.B.ARVIND SREVATSA 2.NITHYASHREE RAJAGOPAL 3.A.U.LAKSHMI NARAYANAN VS. 1.M/S.G.B.SABARI DAS 2.R.PRAKASH	01/02/2021	01/02/2021
5	Madras High Court	Chennai	CS 30/2021	P1-C.PRAKASH VS. R1-M/S.S.N.MEDIA R-2 B.MAHADEV R-3 M.S.MANU GOWDA	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN VS. 1.M/S.B.ARVIND SREVATSA 2.NITHYASHREE RAJAGOPAL 3.A.U.LAKSHMI NARAYANAN	03/12/2020	30/11/2020
6	Madras High Court	Chennai	CS 33/2021	P1-M.I. ENTERPRISES VS. R1-SOUTHERN HEALTH FOODS PVT. LTD.	1.M/S.WARAON AND SAI RAMS 2.N.RAMAKRISHNAN 3.P.NEETHIKUMAR VS. 1.M/S.K.ASHOK KUMAR 2.K.GANESAN	-	-
7	Madras High Court	Chennai	CS 39/2021	P1-M/S.ADDISON AND COMPANY LTD. VS. R1-M/S.ADDISON CABLES PVT. LTD.	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. MR.R.SATHISH KUMAR COUNSEL FOR CAVEATOR	05/02/2021	04/02/2021
8	Madras High Court	Chennai	CS 41/2021	P1-K.SURESH PRABHU VS. R1-S.RAMESH	1.M/S.K.THYAGARAJAN 2.T.KANCHANA	-	-
9	Madras High Court	Chennai	CS 43/2021	P1-AQUA PUMP INDUSTRIES P-2 AQUA SUB ENGINEERING VS. R1-AQUATEC ENGINEERS	1.M/S C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	-	-
10	Madras High Court	Chennai	CS 44/2021	P1-M/S.ADDISON AND COMPANY LTD VS. R1-ADDISON BIOLOGICAL PVT. LTD.	1.M/S.ARUN .C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	05/02/2021	04/02/2021
11	Madras High Court	Chennai	CS 49/2021	P1-D.J.PRAVEEN ANTONY VS. R1-JOSHUA DANIEL R-2 MANI	1.M/S.REHOBOTH NIRANJANI.A 2.B.MANIKANDAN 3.V.ASHWINI AJANA	29/01/2021	27/01/2021
12	Madras High Court	Chennai	CS 46/2021	P1-R.GOPALAKRISHNAN P-2 G.NITHYA VS. R1-M/S.BALARAMA KRISHNA FLOUR MILLS R-2 A.GANESH RAJAH R-3 VIJITA JAGADEESH R-4 M/S.QUALITY	1.M/S.K.S.GANESH BABU 2.S.HEMANAND 3.S.YOGANANDAN	-	-

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
				ROLLER FLOUR MILLS PRIVATE LIMITED			
13	Madras High Court	Chennai	CS 52/2021	P1-HDFC BANK LTD Vs. R1-ST.,JOHNS EDUCATIONAL TRUST R-2 ST.JOHN RAJAKUMAR EDUCATION AND RESEARCH TRUST	1.M/S.K.RAJASEKARAN 2.M.R.GOKUL KRISHNAN 3.S.PATRICK	-	-
14	Madras High Court	Chennai	CS 54/2021	P1-A.RAJASEKAR VS. R1-V.HARI	1.M/S V.AVINESH	-	-
15	Madras High Court	Chennai	CS 57/2021	P1-PRAVEEN RAJ JAYACHANDRAN VS. R1-M/S.FUSION VR	1.M/S.AL.GANTHIMATHI 2.C.SANTHOSH KUMAR 3.SA.KANMANI VS. 1.M/S.R.THIRUMALAI 2.P.KEERTHIVARMAN	27/01/2021	25/01/2021
16	Madras High Court	Chennai	CS 58/2021	P1-RAJESWARI EDUCATIONAL AND CHARITABLE TRUST P-2 ANUSHA SELVAM VS. R1-ARUMUGAM GOUNDAR	1.M/S.A.SARAVANAN 2.L.BASKARAN 3.G.VISHWANATHAN	-	-
17	Madras High Court	Chennai	CS 64/2021	P1-HATSUN AGRO PRODUCT LTD. VS. R1-M/S.SREEJA FARM R-2 JK FOODS	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH	-	-
18	Madras High Court	Chennai	CS 63/2021	P1-S.SURESH KUMAR VS. R1-PRAKASH CHAND JAIN	1.M/S.R.ABDUL MUBEEN 2.S.AALIYA SULTANA 3.K.EZHUMALAI	-	-
19	Madras High Court	Chennai	CS 65/2021	P1-RIJO STIBY VS. R1-M/S SAREGAMA INDIA LTD	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN	29/01/2021	27/01/2021
20	Madras High Court	Chennai	CS 67/2021	P1-SUN PHARMACEUTICAL INDUSTRIES LTD. VS. R1-INDKUS NEXA R-2 INDO HIMALIYAN HERBS INC.,	1.M/S.RAJESH RAMANATHAN 2.S.SRIRAMAN 3.S.DIWAKAR	-	-

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madras High Court	Chennai	Commercial		Civil Suit	595

**Form 5**

**List of cases in which Case Management Hearing was held during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madras High Court	Chennai	CS 921/2017	P1-M/S.NOVEX COMMUNICATIONS Pvt. Ltd. VS. R1-GRT HOTELS AND RESORTS PVT.LTD R-2 HOTEL GRT GRAND CHENNAI	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. 1.M/S.K.SENTHIL KUMAR 2.L.MUNISWAMY 3.A.MANIKANDAN	28/11/2017	02/02/2021
2	Madras High Court	Chennai	CS 319/2018	P1-M/S SAKTHI ENERGY PVT.LTD VS. R1-M/S.IND BARATH THERMAL Power Ltd.,	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	14/05/2018	04/02/2021
3	Madras High Court	Chennai	CS 321/2018	P1-M/S.SP COAL RESOCURCES P.LTD., VS. R1-M/S.IND BARATH THERMAL Power Ltd.,	1.M/S.AAV PARTNERS VS. 1.M/S.ANIRUDH KRISHNAN 2.KEERTHIKIRAN MURALI 3.ASHWIN SHANBHAG	14/05/2018	04/02/2021
4	Madras High Court	Chennai	CS 591/2019	P1-AKS JEWELLERY VS. R1-THE NEW INDIA ASSURANCE CO.LTD	1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP VS. 1.M/S.S.R.SUNDAR 2.A.S.SUBRAMANIAN 3.P.SURESH SRINIVASN	01/10/2019	04/02/2021
5	Madras High Court	Chennai	CS 822/2013	P1-UNIMED TECHNOLOGIES LTD P-2 SUN PHARMACEUTICAL INDUSTRIES VS. R1-CADILA HEALTHCARE LTD R2-R-2 ZYDUS HEALTHCARE LIMITED	1.M/S.ARUN.C.MOHAN 2.BRINDA MOHAN 3.S.SUBA SHINY VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL	29/11/2013	05/02/2021
6	Madras High Court	Chennai	CS 915/2017	P1-M/S SUN TV NETWORK LTD VS. R1-M/S MADURAI KRISHNA NETWORK PRIVATE LIMITED	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	22/11/2017	05/02/2021
7	Madras High Court	Chennai	CS 91/2018	P1-M/S ALLIED INVESTMENTS AMP Housing P.Ltd, P-2 M/S ZENITH REAL ESTATES VS. R1-M/S.SAI SUPREME HOLDINGS Co. Pvt.Ltd.	1.M/S.BFS LEGAL 2.K.M.AASIMSHEHZAD 3.P.V.BALASUBRAMANIAM VS. 1.M/S.ARUN KARTHIK MOHAN 2.SUHRITH PARTHASARATHY	07/02/2018	05/02/2021
8	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd., VS. R1-ASWIN SEKAR R-2 SUBRAMANI and 12 other Respondents	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN VS. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED	17/06/2016	08/02/2021
9	Madras High Court	Chennai	CS 518/2016	P1-M/S.GREEN MEDIA DESIGNS VS. R1-M/S.VIJAYA BHARGAVI Entertainment, R-2 M/S.REAL IMAGE MEDIA Technologies P Ltd., R-3 M/S.GEMINI COLOUR LABORATORY	1.M.L.JOSEPH 2.K.SUBHASHINI SURESH 3.AMAR PANWAR VS. M/S.AAV PARTNERS	04/08/2016	08/02/2021
10	Madras High Court	Chennai	CS 734/2009	P1-M/S.PYRAMID SAIMIRA PRODUCTION LTD., VS. R1-M/S.SREE RAAM FILMS PVT LTD.,	1.MR.A.CHIDAMBARAM VS. 1.M/S.R.PRASAD 2.D.NAGESH BABU 3.R.RAMESH	24/08/2009	11/02/2021
11	Madras High Court	Chennai	CS 571/2013	P1-SYMED LABS LIMITED VS. R1-MR.ALLA VENKATA REDDY R2-LEE PHARMA LIMITED	1.M/S.BRINDA MOHAN 2.S.SUBA SHINY 3.S.DIWAKAR VS. 1.M/S.YOGESH KANNADASAN 2.N.SIVABHARATHI 3.B.KARTHIK	27/08/2013	11/02/2021
12	Madras High Court	Chennai	CS 755/2018	P1-PRADEEP STAINLESS INDIA PVT LTD VS. R1-JB ENTERPRISES R-2 V. JAIKUMAR	1.M/S.RAJASEKARAN R 2.S. BALACHANDRAN 3.M.R. GOKUL KRISHNAN VS. 1.M/S.N.P.VIJAY KUMAR 2.R.PRADEEP 3.MR.PALANIMUTHU	09/11/2018	15/02/2021



**Form 5**

**List of cases in which Case Management Hearing was held during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
13	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., VS. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R-3 TULIA INFRASTRUCTURES PVT.,LTD., R-4 AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN 3.D.SAIRAMKUMAR	17/11/2014	18/02/2021
14	Madras High Court	Chennai	CS 609/2019	P1-PREETI P-2 KOSMOS GLOBAL, A PROPRIETARY CONCERN VS. R1-NENMAL JAIN	1.M/S.N.NITHIANANDHAM 2.DEVI N 3.A. JAYARAMAN VS. 1.TMT.V.GANDHIMATHI 2.MR.SANJAY RAJPUROHIT 3.1M/S.C.DANIEL 4.GLADYS DANIEL	18/10/2019	18/02/2021
15	Madras High Court	Chennai	CS 135/2020	P1-A.D.PADMASINGH ISAAC P-2 M/S .AACHI MASALA FOODS (P) LTD VS. R1-MUTHU MASALA R-2 M.VISHWANATHAN R-3 V.NIRMALADEVI	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.J.VENNILA VS. 1.M/S.P.C.N.RAGHUPATHY 2.R.SATHISH KUMAR 3.N.R.SRINATH	19/03/2020	19/02/2021
16	Madras High Court	Chennai	CS 9/20	P1-ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1-SIVANESWARAN R-2 ARAVIND SRIDHAR R-3 M/S.YASODHA FILMS	1.M/S.KING AND PARTRIDGE VS. 1.M/S.S.KARTHIKEI BALAN 2.S.SHIVRAM LAKSHMIPRIYA 3.MUTHURAMALINGAM	08/01/2020	23/02/2021
17	Madras High Court	Chennai	CS 637/2009	P1-INTEGRATED FINANCE COMPANY LTD VS. R1-KASTHURI RENGA RAMANUJAM COTTON MILLS (P) LTD. RAMANUJAM R-2 KASTHURI RENGA RAMANUJAM R-3 K.RADHA KRISHNAN and 4 other Respondents	1.M/S.VIJAYALAKSHMI RAJAGOPAL VS. 1.M/S.SARVABHAUMAN ASSOCIATES 2.S.MUKUNTH	27/07/2009	24/02/2021
18	Madras High Court	Chennai	CS 459/2016	P1-MILLENNIUM DETERGENTS & Chemicals Sdn Bhd P2-Rep.by POA T.R.Bhaskar VS. R1-M/S.SAUNDARYA ASSOCIATES R-2 M.KARUNANIDHI R-3 A.MANIVASAKAM R-4 M/S.WEGO R-5 S.VENKATRAJ	1.M/S.B.CHANDRASEKARAN 2.RAJKISHORE BHAGWATSARAN VS. 1.M/S.RAMALINGAM & ASSO 2.M/S.S.P.PRABAKARAN	21/07/2016	24/02/2021
19	Madras High Court	Chennai	CS 2/2017	P1-ARUN SURADHAN VS. R1-M/S.MPF STUDIOS R-2 ZOHO CORPORATION PVT.LTD.	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND VS. M/S.CPG.YOGANAND 1.AND ASSOCIATES 2.CPG.YOGANAND 3.L.MARY PUSHPA RANI 4.S.RAJKUMAR	02/01/2017	25/02/2021

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madr as High Court	Chennai	CS 6/2021	P1-M/S.SCREEN SCENE MEDIA ENTERTAINMENT PVT. LTD. VS. R1-LIGHT HOUSE MOVIE MAKERS LLP R-2 B.MADHUSUDHANA REDDY R-3 SARASWATHI FILMS DIVISION	1.M/S.VIJAYALAKSHMI RAJAGOPAL 2.TANYA KAPOOR 3.S.SHANMITHA	07/01/2021	-	02/02/2021		Decree in terms of Memo of Compromise	-	-	-
2	Madr as High Court	Chennai	CS 449/2016	P1-MIN BIMBANGAL PRODUCTIONS P-2 E9 INTRAKT, VS. R1-HARSHINI MOVIES	1.M/S.P.R.RAMAN 2.C.SEETHAPATHY 3.A.UMASANKAR	19/07/2016	-	10/02/2021		Dismissed for Non-Prosecution	-	-	-
3	Madr as High Court	Chennai	CS 473/2017	P1-M/S.KAMACHI INDUSTRIES LTD. VS. R1-M/S.SIMPLEX INFRASTRUCTURES LTD	1.M/S.K.MAHALINGAM VS. 1.M/S.THRIYAMBAK J.KANNAN 2.POONGKHULALI B. 3.ARCHANA	20/06/2020	-	10/02/2021		Dismissed as Withdrawal	-	-	-
4	Madr as High Court	Chennai	CS 621/2016	P1-M/S.ARADHANA DISTRIBUTORS Pvt Ltd., VS. R1-M/S.RENAULT INDIA PVT LTD.,	1.M/S.A.K.BALAJI 2.PARMANAND YADAV 3.S.NITHYA VS. 1.M/S.SURANA AND AMP SURANA 2.G.KALYAN JHABAKH	01/09/2016	-	10/02/2021		Decreed	-	-	-
5	Madr as High Court	Chennai	CS 709/2014	P1-NARESH M.MEHTA, ABHAY S.MEHTA, SURENDER M.MEHTA VS. R1-ARUN MEHTA R-2 RANJITH MEHTA R-3 M/S.MEHTA JEWELLERS	1.M/S.M.S.BHARATH 2.K.PREMCHANDER 3.CHITRA SUBBIAH VS. 1.M/S.ASHOK KUMAR J.DAGA	06/11/2014	-	11/02/2021		Dismissed as Withdrawal	-	-	-
6	Madr as High Court	Chennai	CS 470/2012	P1-M.R.RAJKUMAR VS. R1-M/S.ALLIED ESTATES R2-R-2 ABDUL WADOOD and 5 other Respondents	1.M/S.SARVABHUAMAN ASSOCIATES 2.S.AIYSHWARYA VS. 1.M/S.K.RAJASEKARAN 2.A.SWAMINATHAN 3.M.R.GOKUL KRISHNAN	24/07/2012	-	11/02/2021		Dismissed	-	-	-
7	Madr	Chenn	CS	P1-PHONOGRAPHIC	1.M/S.GANESH AND	01/01	-	15/02/2021		Withdrawn	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	Madras High Court	Chennai	1110/2007	PERFORMANCE LTD VS. R1-M/S. APPU HOTELS LTD R-2 M/S GREEN COCONUT RESORT R-3 M/S COURTYARD MARIOTT R-4 M/S HOTEL SAKITHYAN R-5 M/S. THE CHECKERS	GANESH VS. 1.M/S K. RAJASEKARAN 2.S. RAJENI RAMADOSS A. 3.SWAMINATHAN	/2007				Dismissed			
8	Madras High Court	Chennai	CS 451/2013	P1-A.R. SAFIULLAH VS. R1-SRI AYYAPPAN FINE ARTS R-2 MAHASKTHI PLASTICS R-3 SARO MARKETING R-4 OM MURUGAN SCREEN	1.M/S.A.A.MOHAN 2.BRINDA MOHAN 3.S.SUBA SHINY VS. 1.M/S.RAM&RAJAN&ASSOCIATES 2.T.K.RAMKUMAR 3.R.S.VARADARAJAN	08/07/2013	-	15/02/2021		Dismissed as Withdrawal	-	-	-
9	Madras High Court	Chennai	CS 238/2020	P1-M/S.V.V.V AND SONS EDIBLE OILS LTD VS. R1-SIVARAJA IMPEX COMPANY	1.M/S.P.V.SUDAKAR 2.PAVITHRA RAMANI 3.V.ANAND VS. 1.M/S.P.SARAVANAN 2.A.TAMILVANAN	18/09/2020	-	16/02/2021		Decreed	-	-	-
10	Madras High Court	Chennai	CS 15/2020	P1-SISCO LATEX PVT LTD VS. R1-AXIS BANK LTD.	1.M/S.P.J.RISHIKESH 2.P.J.SRI GANESH VS. 1.M/S.V.V.SIVAKUMAR 2.CHETHAN SAGAR, B.KISHORE	09/01/2020	-	17/02/2021		Decree in terms of Memo of Compromise	-	-	-
11	Madras High Court	Chennai	CS 715/2001	P1-NABKISAN FINANCE LIMITED (FORMERLY KNOWN AS AGRICULTURAL DEVELOPMENT FINANCE (TAMILNADU) LIMITED, Vs. R1-M/S.S AND S INDUSTRIES AND ENTERPRISES LTD, R2-N.KANNAN, VICE PRESIDENT, STS INDUSTRIES AND ENTERPRISESLTD. R3-V.S.NARAYANAN, DIRECTOR AND SECY., M/S.STS INDUSTRIES AND	1.M/S.AAV PARTNERS VS. D1 TO D4 SET EXPARTE	02/04/2001	-	19/02/2021		Decreed	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				ENTERPRISES LTD. R4-V.SANTHANAM,MANAGER(TRUST) M/S.STS INDUSTRIES AND ENTERPRISES LTD.									
12	Madras High Court	Chennai	CS 692/2012	P1-M/S. R.P.RAJARAJAN ENTERPRISES VS. R1-M/S.ACCUDYNE INDUSTRIES INDIA LTD.	1.MR.V.ANAND VS. 1.M/S.THIRAMBAK J.KANNAN 2.SHIKHIL SURI	19/10/2012	-	19/02/2021		Disposed Of	-	-	-
13	Madras High Court	Chennai	CS 10/2021	P1-CURATIO HEALTH CARE (I) PRIVATE LIMITED VS. R1-MAHARASHTRA SAFE CHEMISTS AND DISTRIBUTORS ALLIANCE LIMITED	1.M/S.M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPRASAD 4.N.C.VISHAL	08/01/2021	-	23/02/2021		Decree in terms of Memo of Compromise	-	-	-
14	Madras High Court	Chennai	CS 583/2009	P1-M/S.TECHNICALIYA CONSULTANTS (P) LTD., VS. R1-SREE GOKULAM CHIT AND FINANCE CO(P) LTD. R2-GOKULAM GOPALAN R3- BAIJU	1.MR.P.J.RISHIKESH 2.M.NARAYANASWAMY 3.D.PRAVEEN VS. 1.M/S.L.RAJASEKAR 2.SUNITA KUMARI 3.S.KAMARAJ	08/07/2009	-	23/02/2021		Decreed	-	-	-
15	Madras High Court	Chennai	CS 857/2003	P1-SHRI V.HANUMANTHA RAO VS. R1-SMT.ANJANA RANI R-2 P.KAMARAJ R-3 P.JAYAPRAKASH R-4 P.NARAYANA MURTHY and 6 other Respondents	M/S.SAMPATH KUMAR & ASSOCIATES	-	-	24/02/2021		Withdrawn Dismissed	-	-	-
16	Madras High Court	Chennai	CS 231/2020	P1-CAPRICORN FOOD PRODUCTS INDIA PVT.LTD VS. R1-RBL BANK LTD R-2 STATE BANK OF INDIA and 7 other Respondents	1.M/S.SRINATH SRIDEVAN 2.TK.BHASKAR 3.K.HARISHANKAR VS. 1.ANANDA GOMATHY 2.M/S.K.CHANDRASEKARAN 3.B.RAGHAVALU NAIDU	15/09/2020	-	25/02/2021		Withdrawn Dismissed	-	-	-
17	Madras High Court	Chennai	CS	P1-EATMAN FOODS INDIA PVT.	1.M/S.PERUMBULAVIL	26/04	-	26/02/2021		Withdrawn	-	-	-

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	as High Court	ai	325/2012	LTD P-2 VEG TRADING COMPANY VS. R1-M/S. SAVORIT LTD	RADHAKRISHNAN 2.S.SATHIYANARAYANAN VS. 1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.A.SWAMINATHAN	/2012				Dismissed			
18	Madr as High Court	Chennai	CS 617/2019	P1-DSC MOTORS PVT. LTD P-2 D.SELVAKUMAR VS. R1-M/S.MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. R-2 M/S.SRI JAYALAKSHMI AUTOMOTIVES PVT.LTD.	1.M/S.V.RAJESH 2.N.NARAYANASWAMY VS. 1.M/S.A.PRABHAKARAN 2.M.K.AJITH KUMAR 3.E.NILAVAZHAGI	22/10/2019	-	26/02/2021		Decree in terms of Memo of Compromise	-	-	-

**Form 7****Summary of Commercial Cases during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Commercial Court	Chennai	1165	20	18	1167

**FEBRUARY 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL



**Form 3****List of cases in which Electronic Service of Process has taken place during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 192/2020	CENTAUR PHARMACEUTICALS PVT.LTD CENTAUR HOUSE, SHANTINAGAR, VAKOLA, SANTACRUZ (E), MUMBAI 400055 REP BY ITS DIRECTORS THROUGH MS.RAKHI KADAM AUTHORISED SIGNATORY. & 1 OTHER VS LA RENON HEALTH CARE PVT.LTD 207-208 ISCON ELEGANCE, CIRCLE P, PRAHLAD NAGAR CROSS ROAD, SG HIGHWAY, AHMEDABAD 380015 & 1 OTHER	VINEET SUBRAMANI  M/S.T.SAI KRISHNAN	17.09.2020		16.02.2021	151	DISMISSED AS WITHDRAWAL			
2	High Court Commercial Appellate	Chennai	OSA. 193/2020	CENTAUR PHARMACEUTICALS PVT.LTD CENTAUR HOUSE, SHANTINAGAR, VAKOLA, SANTACRUZ (E), MUMBAI 400055 REP BY ITS DIRECTORS THROUGH MS.RAKHI KADAM AUTHORISED SIGNATORY. & 1 OTHER VS LA RENON HEALTH CARE PVT.LTD 207-208 ISCON ELEGANCE, CIRCLE P, PRAHLAD NAGAR CROSS ROAD, SG HIGHWAY, AHMEDABAD 380015 & 1 OTHER	VINEET SUBRAMANI  M/S.T.SAI KRISHNAN	17.09.2020		16.02.2021	151	DISMISSED AS WITHDRAWAL			
3	High Court Commercial	Chennai	OSA. 227/2020	VENKATA NARAYANA ACTIVE INGREDIENTS PVT LTD (FORMERLY NURTA SPECIALITIES PVT. LTD.,) VENKAT NARAYANA TOWERS III	M/S.RAM AND RAJAN ASSOCIATES	14-10-2020		01.02.2021	109	DISPOSED OF			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	Appellate			FLOOR, NEW NO.60, OLD NO.39 VENKATA NARAYANA ROAD, T.NAGAR, CHENNAI 600 017 VS NOVARTIS AG LICHTSTRASSE 35, 4056, BASEL, SWITZERLAND REP. BY ITS POA MR. ATUL BADE, & 1 OTHER	M/S.ARUN C MOHAN								
4	High Court Commercial Appellate	Chennai	OSA. 228/2020	HYUNDAI MOTOR INDIA LIMITED REPRESENTED BY ITS MANAGING DIRECTOR, PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRUNGATTUKOTTAI, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT, TAMIL NADU 602 117 VS AUSTIN DISTRIBUTORS PRIVATE LTD REPRESENTED BY ITS AUTHORISED SIGNATORY AND GENERAL MANAGER MR.BIJU PONNAN, NO.19, JAWAHARLAL NEHRU ROAD, KOLKATTA WEST BENGAL 700 087	M/S.SURANA AND SURANA  M/S.J.RAVIKUMAR	12.10.2020		02.02.2021	110	DISPOSED OF			
5	High Court Commercial Appellate	Chennai	OSA. 229/2020	HYUNDAI MOTOR INDIA LIMITED REPRESENTED BY ITS MANAGING DIRECTOR, PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRUNGATTUKOTTAI, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT, TAMIL NADU 602 117	M/S.SURANA AND SURANA	12.10.2020		02.02.2021	110	DISPOSED OF			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				VS AUSTIN DISTRIBUTORS PRIVATE LTD REPRESENTED BY ITS AUTHORISED SIGNATORY AND GENERAL MANAGER MR.BIJU PONNAN, NO.19, JAWAHARLAL NEHRU ROAD, KOLKATA WEST BENGAL 700 087									
6	High Court Commercial Appellate	Chennai	OSA.240/2020	M/S.RISING TIDE HAVING OFFICE AT 8/1 H DIAMOND HARBOUR ROAD, KOLKATA 700027, REP BY ITS PARTNER, M/S.ROHANDANIEL MUKHERJEE.& 2 OTHERS VS M/S.WATERBASE LIMITED ANANTHAPURAM VILLAGE, THOTAPALLI, GUDURMANDAL, NELLORE DISTRICT 524344	T.SAIKRISHNAN  ANIRUDH KRISHNAN	16-10-2020		15.02.2021	121	DISPOSED OF			
7	High Court Commercial Appellate	Chennai	OSA.270/2020	HINDUSTAN PETROLEUM CORPORATION LTD REP.BY ITS SENIOR MANAGER-RETAIL UPGRADATION, SOUTH ZONE, 4TH FLOOR, THALAMUTHU NATARAJAN BUILDING, GANDHI IRWIN ROAD, EGMORE, CHENNAI- 600008 VS BANU CONSTRUCTIONS	O.R.SANTHAN A KRISHNAN	03.12.2020		09.02.2021	67	ALLOWED			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				CIVIL AND ELECTRICAL ENGINEERING CONTRACTORS, NO. 4 (OLD NO. 44) 3 RD STREET, THIRUVALLVAR NAGAR, ALANDUR, CHENNAI-600016 & 1 OTHER	R. THIAGARAJAN								
8	High Court Commercial Appellate	Chennai	OSA.8/2021	AUSTIN DISTRIBUTORS PRIVATE LIMITED REP. BY ITS AUTHORISED SIGNATORY AND GENERAL MANAGER, MR.BIJUPONNAN, NO.19, JAWAHAR LAL NEHRU ROAD, KOLKATA 700 087, WEST BENGAL 700 087 VS HYUNDAI MOTOR INDIA LIMITED REP. BY ITS MANAGING DIRECTOR, PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRUNGATTUKOTTAI, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT, TAMIL NADU 602 117.	MR.J.RAVIKUMAR  M/S.SURANA AND SURANA	06.01.2021		12.02.2021	36	DISPOSED OF			
9	High Court Commercial Appellate	Chennai	OSA.9/2021	AUSTIN DISTRIBUTORS PRIVATE LIMITED REP. BY ITS AUTHORISED SIGNATORY AND GENERAL MANAGER, MR.BIJUPONNAN, NO.19, JAWAHAR LAL NEHRU ROAD, KOLKATA 700 087, WEST BENGAL 700 087 VS HYUNDAI MOTOR INDIA LIMITED REP. BY ITS MANAGING DIRECTOR, PLOT NO.H-1, SIPCOT INDUSTRIAL PARK, IRUNGATTUKOTTAI, SRIPERUMBUDUR TALUK, KANCHEEPURAM DISTRICT, TAMIL NADU 602 117.	MR.J.RAVIKUMAR  M/S.SURANA AND SURANA	06.01.2021		12.02.2021	36	DISPOSED OF			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	High Court Commercial Appellate	Chennai	OSA.16/2021	GMR CHENNAI OUTER RING ROAD PVT.LTD HAVING ITS REGISTERED OFFICE AT 25/1 SKIP HOUSE, MUSEUM ROAD, BANGALORE - 560 025 VS GOVERNMENT OF TAMIL NADU REP. BY ITS SECRETARY, HIGHWAYS AND MINOR PORTS DEPARTMENT, SERETARIAT, FORT.ST.GEORGE, CHENNAI 09. & 1 OTHER	R.PARTHASARATHY  M/S.Y.T.ARAVIN ND GOSH	08.01.2021		15-02-2021	37	DISPOSED OF			
11	High Court Commercial Appellate	Chennai	OSA.18/2021	M/S.V.N.R.AUTO LOGISTICS REP BY PROPRIETOR, MR.NAGESWARA RAO, 4/84, 1ST CROSS STREET, THIRUMAL NAGAR POONAMALLEE, TIRUVALLUR-600056.& 1 OTHER VS M/S.EQUITAS SMALL FINANCE BANK LTD 4TH FLOOR, PHASE -II, SPENCERS PLAZA, 760, ANNA SALAI, CHENNAI, REP BY AUTHORIZED SIGNATORY MR. R.S. BHARATH EMP.NO.31681. & 1 OTHER	S.S.RAJESH  M/S.A.DAMODHARAN	08.01.2021		08.02.2021	30	DISPOSED OF			
12	High Court Commercial Appellate	Chennai	OSA.19/2021	M/S.V.N.R.AUTO LOGISTICS REP BY PROPRIETOR, MR.NAGESWARA RAO, 4/84, 1ST CROSS STREET, THIRUMAL NAGAR POONAMALLEE, TIRUVALLUR-600056.& 1 OTHER	S.S.RAJESH	08.01.2021		08.02.2021	30	DISPOSED OF			



**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				VS M/S.EQUITAS SMALL FINANCE BANK LTD 4TH FLOOR, PHASE -II, SPENCERS PLAZA, 760, ANNA SALAI, CHENNAI, REP BY AUTHORISED SIGNATORY MR. R.S. BHARATH EMP.NO.31681. & 1 OTHER									
13	High Court Commercial Appellate	Chennai	OSA. 20/2021	M/S.V.N.R.AUTO LOGISTICS REP BY PROPRIETOR, MR.NAGESWARA RAO, 4/84, 1ST CROSS STREET, THIRUMAL NAGAR POONAMALLEE, TIRUVALLUR- 600056.& 1 OTHER VS M/S.EQUITAS SMALL FINANCE BANK LTD 4TH FLOOR, PHASE -II, SPENCERS PLAZA, 760, ANNA SALAI, CHENNAI, REP BY AUTHORISED SIGNATORY MR. R.S. BHARATH EMP.NO.31681. & 1 OTHER	S.S.RAJESH	08.01.2021		08.02.2021	30	DISPOSED OF			
14	High Court Commercial Appellate	Chennai	OSA. 21/2021	M/S.V.N.R.AUTO LOGISTICS REP BY PROPRIETOR, MR.NAGESWARA RAO, 4/84, 1ST CROSS STREET, THIRUMAL NAGAR POONAMALLEE, TIRUVALLUR- 600056.& 1 OTHER VS M/S.EQUITAS SMALL FINANCE BANK LTD 4TH FLOOR, PHASE -II, SPENCERS PLAZA, 760, ANNA SALAI, CHENNAI, REP BY AUTHORISED SIGNATORY MR. R.S. BHARATH EMP.NO.31681. & 1 OTHER	S.S.RAJESH	08.01.2021		08.02.2021	30	DISPOSED OF			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
15	High Court Commercial Appellate	Chennai	OSA. 22/2021	M/S.V.N.R.AUTO LOGISTICS REP BY PROPRIETOR, MR.NAGESWARA RAO, 4/84, 1ST CROSS STREET, THIRUMAL NAGAR POONAMALLEE, TIRUVALLUR- 600056.& 1 OTHER VS M/S.EQUITAS SMALL FINANCE BANK LTD 4TH FLOOR, PHASE -II, SPENCERS PLAZA, 760, ANNA SALAI, CHENNAI, REP BY AUTHORISED SIGNATORY MR. R.S. BHARATH EMP.NO.31681. & 1 OTHER	S.S.RAJESH	08.01.2021		08.02.2021	30	DISPOSED OF			
16	High Court Commercial Appellate	Chennai	OSA. 24/2021	MR.R.RAVINDRAN SOLE PROPRIETOR, M/S TRIDENT ARTS, OFFICE AT NO.10, HARI MANSION, JP AVENUE, DR.RADHAKRISHNAN ROAD, MYLAPORE, CHENNAI 600 004 VS M.ANANDAN S/O P.K.MURUGESAN, NO.56 FIRST FLOOR, MAJESTIC COLONY CHOWDRYNAGAR, VALSARAWAKKAM, CHENNAI 600 087	S.VIJAYAN  M/S.A.CHIDAMBARAM	20-01-2021		10.02.2021	20	DISMISSED			
17	High Court Commercial Appellate	Chennai	OSA. 25/2021	MR.R.RAVINDRAN SOLE PROPRIETOR, M/S TRIDENT ARTS, OFFICE AT NO.10, HARI MANSION, JP AVENUE, DR.RADHAKRISHNAN ROAD, MYLAPORE, CHENNAI 600 004 VS	S.VIJAYAN	20-01-2021		10.02.2021	20	DISMISSED			

**Form 6**

**Contested commercial cases disposed during the month of February 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				M.ANANDAN S/O P.K.MURUGESAN, NO.56 FIRST FLOOR, MAJESTIC COLONY CHOWDRYNAGAR, VALSARAWAKKAM, CHENNAI 600 087	M/S.A.CHIDAMBARAM								
18	High Court Commercial Appellate	Chennai	OSA. 53/2021	GOPURAM ENTERPRISES LTD NO.31, FIRST FLOOR, LAZARUS CHURCH ROAD, (ABOVE ANDHRA BANK) RAJA ANNAMALAI PURAM, CHENNAI 600028. VS M/S.INTEGRATED FINANCE CO LTD, NO.112, THIYAGARAJAR SALAI, T NAGAR, CHENNAI 600017 CURRENTLY HAVING ITS REGISTERED OFFICE AT NO.R-10 SECOND FLOOR PREM NAGAR COLONY, SOUTH BOAG ROAD, TNAGAR, CHENNAI 600017.	M/S.A.S.KAILASAM AND ASSOCIATES  M/S.V.P.RAMANN	05.02.2021		15-02-2021	10	DISPOSED OF			

**Form 7****Summary of Commercial Cases during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	High Court Commercial Appellate	Chennai	111	9	18	102

**FEBRUARY 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT**

<b>Form 1</b>									
<b>List of cases e-filed/e-mail during the month of February 2021</b>									
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL



**Form 5****List of cases in which Case Management Hearing was held during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL



**Form 7****Summary of Commercial Cases during the month of February 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Madurai Bench	Madurai	11	0	0	11